

Progress of Metropolitan Transport Project (Railways) Calcutta

873. SHRI K. LAKKAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the progress of Metropolitan Transport Project (Railways), Calcutta has been very slow; and

(b) if so, the steps being contemplated to expedite the project?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes, due to constraint on resources.

(b) Close contact is being maintained with the Planning Commission to obtain as much funds as is possible keeping in view the overall requirements of the economy.

Search for Oil Deposits in Tamil Nadu

874. SHRI S. A. MURUGANANTHAM:

SHRI M. KATHAMUTHU:

Will the Minister of PETROLEUM be pleased to state:

(a) whether any attempt has been made to find oil deposits in Tamil Nadu; and

(b) if so, the facts thereof and with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) Yes, Sir.

(b) A number of wells have been drilled in different parts of Tamil Nadu. No oil or gas of commercial significance has been found.

Railway Accidents due to Sabotage

875. SHRIMATI SAVITRI SHYAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that sabotage by some interested persons or groups was one of the

causes of railway accidents that occurred between January and July 1976; and

(b) if so, the precautionary measures taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No.

(b) Does not arise.

Pilferage and Theft_s at Mughal Sarai Yard

876. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) the position with regard to pilferage and theft of coal, kerosene, fans and other railway property at Mughal Sarai Yard and compensation claimed thereon since the beginning of the emergency; and

(b) how does it compare with the figures of the corresponding period prior to that?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). No case of theft/pilferage of coal and kerosene oil was registered during the period from July, 74 to June, 75 and July, 75 to June, 76 at Mughalsarai.

However, one case of theft of electric fan and 95 cases of other Railway property and fittings were registered during one year preceding the emergency and one case of theft of electric fan and 72 cases of other Railway property and fittings were registered during one year after emergency. Question of compensation claim paid due to pilferage/theft of Railway property does not arise.